

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 1924/2022

VISHAL VADHWA

Appellant(s)

VERSUS

SHIVAM SOLANKI & ANR.

Respondent(s)

Date : 17-09-2025 This appeal was called on for hearing today.

For Appellant(s) : Ms. Sonam Gupta, AOR

For Respondent(s) :

Mr. Kanchan Kumar, Adv.

Mr. Ajit Sharma, AOR

Mr. Yuvraj Singh Solanki, Adv.

Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented.

Respondent no.2 has already filed counter affidavit.

Scanned copies of High Court as well as Trial Court records have been received. Let the soft copies of the same be provided to Ld. Counsels for both the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

MASHROOR ALAM KHAN
Registrar

pm